Annual report (1970) of the press ... council of India, New Delhi ...

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING

सूचता ग्रीर प्रसारण मंत्राल । में उपमंत्री

(SHRI DHARAMVIR SINGH): Sir, I beg to lay on the Table a copy each of the following papers:

(i) Fifth Annual Report of the Press Council of India, New Delhi, for the year 1970 under Section 18 of the Press Council Act, 1965.

[Placed on Library. See No. LT-864] 71].

(ii) Statement (in English and Hindi) giving reasons for not laying simultaneously Hindi Version of the above document.

[Placed in Library. See No. LT-865] 71].

Annual Report and Accounts (1969-70) of the Fertilizer and Chemicals Travancore Limited and related Papers

THE MINISTER OF PETROLEUM AND CHEMICALS

पैट्रोलियम ग्रौर रसायन मंत्री

(SHRI P. C. SETHI): Sir, I beg to lay on the Table, under seb-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers (in English and Hindi):-

- (i) Twenty-sixth Annual Report and Accounts of the Fertilzers and Chemicals, Travancore Limited, for the year 1969-70, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Company.[Placed in Library, For (i) and (ii) See No. LT-872 [71].

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BUDGET ESTIMATES (1971-72) OF EM-PLOYEES STATE INSURANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR & REHABI-LITATION

पॅट्रोलियम श्रौर रसायन मंत्रालय में राज्य मंत्री

(SHRI BALGOVIND VARMA): Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy (in English and Hindi) of the Revised Estimates for the year 1970-71 and Budget Estimates for the year 1971-72 of the Employees' State Insurance Corporation.

[Placed in Library. See No. LT-812/71].

NINTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1971-72)

SHRI B. K. KAUL (Rajasthan): Sir, I beg to lay on the Table a copy of the Ninth Report of the Public Accounts Committee (1971-72) regarding Audit Report (Civil), 1970 and Appropriation Accounts (Civil), 1968-69, relating to the Ministry of Education and Youth Services, University Grants Commission and Council of Scientific and Industrial Research.

LEAVE OF ABSENCE TO SHRI S. S. RAJENDRAN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 6th August 1971. has been received from Shri S. S. Rajendran:

"I am not doing well and my health is not in good condition and hence I request I may please be permitted to absent in attending Rajya Sabha meetings till the end of this month."

Is it the pleasure of the House that permission to stanted to Shri S. S. Rajendran for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

Permission to remain absent is granted.

RE ARREST OF SHRI SUNDAR SINGH BHANDARI

MR CHAIRMAN: I have to inform Members that I have received the following letter dated the 10th August 1971 from the Sub-Divisional Magistrate, New Delhi:

"I have the honour to ınform you that Shii Sundar Bhandari, Member of the Sabha, was arrested today between 6.00 P.M. P.M.and Connaught Place, New Delhi the police of Parliament street, under section 188 IPC vide FIR No. 1313 dated 10-8-1971 for violation of prohibitory orders promulgated by the Additional District (South) Delhi He is Magistrate being produced before the Judicial Magistrate, New Delhi forthwith for trial."

श्री राजनारायण (उत्तर प्रदेश): श्रीमन, इस सम्बन्ध में मैं ग्राप से एक निवेदन करना चाहना हूं कि ग्राप ने बहुन वडी कुषा की थी कि सरकार को वेपर की तरफ से, कुर्सी की तरफ में यह कहा गया था कि बंगला देश के सवाल पर धारा 144 त्या लगाना जाना उचिन नहीं है। तो मै ग्राप में यह हहना चाहना हूं कि बार-चार व गना देश के स गाल पर इस तरह की गिरफ्नारी क्यों हो रही है। मैं ग्राप कुषा करके सरकार को हिदायन करें कि ग्राप कुषा करके सरकार को हिदायन करें कि बंगला देश को मान्यता देश के सम्बन्ध में जो लोग ग्रावाज उठाने हैं, उनकी गिरस्तारी धारा 144 के ग्रवीन नहीं होनी चाहिये। इस तरह में नागरिशों के ग्रविकारों का हनन

नहीं होना चाहिये, क्योंकि यह हमारा मौलिक स्रिकारहैतथा हमारे देण के हि। का ऋधिकार है। वंगना देश में राज, सात लाख स्रादमी कत्ल हो जाय

श्री सभापति मैने श्रापको नही बुलाया है श्रीर ग्राप जबरदस्ती दोल रहे है।

श्री राजनारायण मैत्रापसे ग्रर्ज करना चाहता हं . . .

ं श्री सभापितः मैं भे सुन लिया हैं, अब ब्राप बैठ जाइये।

श्री राजनारायण : श्रीमन् मैरे ब्राज सरदार स्वर्ण सिंह का ज्यान पडा है।

श्री सभापित श्राप बेकार वक्त के रहे है राजनारायण जी मैंने ग्रापकी बात सुन ली है ग्रीर सारे हाउस ने मुन ली है।

श्री राजनारायण मैं ग्राग से यह ग्रर्ज करना चाहना ह कि श्राप बंगला देश को मान्यता दिला है तो हमारा बहुत समय बच जायेगा।

श्री सभापति . अब ग्राप बैठ जाइये ।

श्री राजनारायण : बंग्ला देश को मान्यता न देकर यह सरकार देश के साथ गद्दारी कर रही है ।

श्री सभापति : ग्राप बैठिए।

REFERENCE TO FLOOD SITUATION IN BALLIA

श्री चन्द्रशेवर (उत्तर प्रदेश) अध्यक्ष महोदय, श्रापकी श्राज्ञा से मैं एक गम्भीर परिस्थिति की श्रोर श्रापका प्यान श्राकण्ट करना चाहता हू । मैने बिलया के बाढ़ श्रिश्वकारी के द्वारा भेजे गए, कागज ये। जो